Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad

REGIONAL BENCH - COURT NO. 3

Customs Appeal No.11924 of 2015

(Arising out of OIA-MUN-CUSTM-000-APP-129-156-15-16 dated 21/08/2015 passed by Commissioner of CUSTOMS-MUNDRA)

Hindalco Industries Ltd **.....Appellant**
(unit Birla Copper) Village-lakhigam, Post-dahej,
BHARUCH, GUJARAT

VERSUS

C.C.-Mundra **.....Respondent**
Office Of The Principal Commissionerate Of Customs, Port User Buld. Custom House Mundra, Mundra
Kutch, Gujarat-370421

APPEARANCE:
Shri Manish Jain, Advocate appeared for the Appellant
Shri Tara Prakash, Deputy Commissioner (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR

DATE OF HEARING: 22.02.2023
DATE OF DECISION: 24.03.2023

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10564 of 2015.

(RAMESH NAIR)
MEMBER (JUDICIAL)

(C L MAHAR)
MEMBER (TECHNICAL)

Mehul